

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 60653/2024

[Arising out of impugned final judgment and order dated 07-12-2023 in CC No. 8/2020 passed by the High Court of Judicature at Allahabad]

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMIT YADAV @ GOLU

Respondent(s)

IA No. 19286/2025 - CONDONATION OF DELAY IN FILING

IA No. 19287/2025 - EXEMPTION FROM FILING O.T.

Date : 27-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Apoorva Aggarwal, A.A.G.
Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Application for exemption from filing official

translation is allowed.

Delay condoned.

Leave granted.

Tag with Criminal Appeal No.1153-1154/2024.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR